

plastic and other arts, both traditional and contemporary. These teachers trained through the orientation courses and assisted by the audio-visual material and literature provided by the Centre, disseminate information on ancient heritage to the school children, and create awareness among them of the cultural heritage.

**Employees of Photography Deptt.
Section in Maulana Azad Medical
College**

3146. SHRI HIRALAL R. PARMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 7823 dated 16th April, 1981 regarding employees of Photography Department/Section in Maulana Azad Medical College and to state:

(a) the names of the similar post with which the posts of Photography Department/Section in Maulana Azad Medical College associated with Lok Nayak J. P. Hospital, G. P. Pant Hospital and Guru Nanak Eye Hospital have been grouped for purposes of promotion to the next higher grade; and

(b) whether the inter-se-seniority list including the grouped posts will be placed on the table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The posts of Dark Room Assistants in the pay scale of Rs. 260-400 in the Maulana Azad Medical College and various other medical institutions under the Delhi Administration, have been grouped together for the purpose of promotion to the post of Photographer in the scale of Rs. 425-700. The post of Senior Photographer in the scale of Rs. 550-900 in the Maulana Azad Medical College and the Lok Nayak Jayaprakash Narayan Hospital New Delhi, have been grouped for the purpose of promotion to the post of Photo Supervisor in the scale of Rs. 650-1200.

(b) Action is in hand to finalize the inter-se-seniority lists of Dark Room Assistants and Senior Photographers.

Canadian Restrictions on Indians

3147. SHRI BHIKU RAM JAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is true that under the recent immigration restrictions imposed by the Canadian Government, visitors from India will be no longer be admitted into Canada without visas;

(b) if so, is India the only Commonwealth country in whose case such restrictions have been imposed; and

(c) if, so the remedial measures taken/or proposed to be taken by the Government?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) No, Sir. Visas to enter Canada are also required by nationals of Nigeria and Ghana.

(c) The Government of India has conveyed to the Canadian authorities our view that the introduction of the visitors visa system should not impede legitimate travel between nationals of two Commonwealth countries. The Government of Canada have stated that they would bear this in mind in administering the visa system. They have also indicated that the visa system will be kept under constant review.

Comments of Delhi Urban Art Commission on Asiad Projects

3148. SHRI RAM VILAS PASWAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether in its fifth report (1980-81), the Delhi Urban Art Commission have made certain comments with regard to the Asiad projects; and

(b) if so, the details thereof and the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir. The Delhi Urban Art Commission have however included in the heading "Projects for Asian Games, 1982" construction of hotels, fly-overs, widening of roads, etc., which are not Asian projects but which form part of the normal development programme of the concerned authorities. The construction of these projects has only been advanced so that the benefit is available at the time of Asian Games, 1982.

(b) Besides making a number of useful suggestions about construction/renovation of some of the stadia, the Commission made the following major observations:

(i) Some of the major of developments were being proposed without adequate study.

(ii) The construction of fly-overs and some other structures involved the felling of large number of trees.

(iii) The proposed hotel within a residential area was not acceptable.

(iv) The proposed hotel near Jantar Mantar would create a very tall structure in the vicinity of manuments which might not be a desirable proposition.

(v) The scheme of the Asian Games Village Complex was interesting.

The proposal submitted by the concerned authorities were considered by the Commission and were finally approved after the suggestions made by them had been incorporated. As regards the hotel within a residential area, this is not included in the hotels approved for providing facilities for Asian Games. As regards felling of trees, the concerned agencies are replanting the trees to the maximum extent possible and are also planting a large number of new trees which are many times more in number than the trees to be felled.

Prevention of Blindness in Children

3149. SHRI D. M. PUTTE GOWDA:
SHRI G. NARSIMHA REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal for a 18 crore rupees Plan to prevent blindness of children;

(b) if so, details thereof;

(c) the schemes being drawn to make the plan a success; and

(d) by what time the plan is likely to be put into practice?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) There is no such proposal for children alone.

(b) to (d). Do not arise.